

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1146
TO BE ANSWERED ON 04.12.2015

PRE-NUPTIAL AGREEMENTS FOR MARRIAGES

1146. SHRI FEROZE VARUN GANDHI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has agreed on implementing pre-nuptial agreements for marriages in the country;
- (b) if so, the details thereof and the manner in which it will reduce the civil litigation; and
- (c) if not, the basic hurdles being faced in its implementation?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) to (c) The conceptualisation of pre-nuptial agreements in India by Ministry of Women and Child Development is yet only a concept being discussed in this Ministry and Stakeholders.
